

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. †4142**  
TO BE ANSWERED ON 12.12.2016

**CONSTRUCTION OF HOSTELS FOR ST STUDENTS**

†4142. SHRI ALOK SANJAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the centrally sponsored scheme for the construction of hostels for Scheduled Tribe (ST) girls and boys is in operation in the country;
- (b) if so, the details thereof; and
- (c) the details of assistance provided thereunder and utilization reported by various States therefrom during each of the last three years and current year, State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

- (a) & (b) Yes Madam. Under the Scheme of Girls & Boys Hostels for STs, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel, and also for construction of Boys' hostel in naxal affected areas. The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Maintenance of the hostel is the responsibility of the concerned State/UT. The hostels may be for middle, secondary, college or university level education. The scheme is demand driven and subject to availability of funds. Release of funds is considered only upon receipt of proposal from State/ UT/ University, and subject to fulfillment of requisite conditions.

(c) Funds released and utilization thereof, under the Scheme during the last three years, and current year 2016-17, is given below:

(₹. In Lakh)

Sl. No.	State/ UT/ University	2013-14		2014-15		2015-16		2016-17	
		Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported
1.	Arunachal Pradesh	846.73	UC awaited	0	0	400	UC awaited	0	0
2.	Chhattisgarh	0	0	0	0	1221.74	UC awaited	0	0
3.	Gujarat	939.33	939.33	0	0	0	0	0	0
4.	Himachal Pradesh	0	0	380.47	UC awaited	0	0	0	0
5.	Kerala	553.45	553.45	1349.63	UC awaited	0	0	0	0
6.	Madhya Pradesh	0	0	1305	UC awaited	0	0	0	0
7.	Mizoram	2289.43	UC awaited	0	0	0	0	0	0
8.	Maharashtra	0	0	1031	UC awaited	0	0	0	0
9.	Nagaland	810.95	810.95	0	0	1798.45	UC awaited	0	0
10.	Rajasthan	2646.87	478.59	0	0	3393.97	UC awaited	595.35	UC not due yet
11.	Sikkim	0	0	460.29	UC awaited	0	0	0	0
12.	Tamil Nadu	112.73	UC awaited	0	0	0	0	0	0
13.	Tripura	1906.01	1906.01	1797.62	1797.62	0	0	0	0
14.	Banaras Hindu University (BHU), Varanasi	0	0	304.99	UC awaited	0	0	0	0
15.	Mizoram University	0	0	195.01	UC awaited	52.72	UC awaited	0	0
16.	National Law School of India University, Banglore	0	0	0	0	61.94	UC awaited	0	0
	<b>Total</b>	10105.5	2782.32	6824.01	1797.62	6928.82	UC awaited	595.35	0

UC: Utilization Certificate